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Title: Need to take steps to arrange funds for and to extend the time period of implementation of Sansad Adarsh Gram Yojana.

SHRI HEMANT TUKARAM GODSE (NASHIK): Hon. Deputy-Speaker, Sir, thank you.

I want to draw your attention to the issue of Sansad Adarsh Gram Yojana concept of model village under the Ministry of Rural Development. The aim was to instil certain values in the villages and their people so that they get transferred into a model for others. From my constituency Nashik, I had selected Anjeneri village. The village development plan was sanctioned on 5<sup>th</sup> June, 2015 consisting 181 works. In the meeting held on 5<sup>th</sup> December, 2015 they had clubbed and cut off some items stating that the work would not be completed within the stipulated time, that is October, 2016.

Out of the remaining 121 number of works, 90 per cent of work has no administrative approval as there was no fund provision by the Department concerned or any other individual source for this project. Only 10 months are remaining for the implementation of this project.

The concept of Sansad Adarsh GramYojana is very important to inspire other rural villages and also there would be awareness of welfare and development scheme launched by the Central, State and District administrations.

Therefore, I request the Ministry of Rural Development to arrange the funds either by individual source or by various Departments' funds and direct the Central, State and District admiistrations also to extend the time period of implementation up to July 2017.

HON. DEPUTY-SPEAKER:

Shri Arvind Sawant,

Shri Rahul Shewale and

Shri Shrirang Appa Barne are allowed to associate with the demand raised by Shri Hemant Tukaram Godse during 'Zero Hour' today.